

SPECIAL BENCH  
COURT - I

**O-221**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

TP/445(KB)2019  
COMP.APPL/406(KB)2019, COMP.APPL/697(KB)2019,  
IA(COMPANIES.ACT)/19(KB)2021, COMP.APPL/408(KB)2019,  
COMP.APPL/407(KB)2019

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18<sup>TH</sup> JULY 2024**

IN THE MATTER OF	<b>PRASANTA KUMAR MITRA &amp; ORS. VS INDIA STEAM LAUNDRY PVT. LTD. &amp; ORS.</b>
UNDER SECTION	<b>SEC. 241(1) SEC. 242(4)</b>

**Appearances (via video conferencing/physically)**

Mr. Joy Saha, Sr. Adv. : For Respondent 14  
Mr. Subhojit Saha, Adv.  
Mr. Yash Vardhan Deoran, Adv.

Ms. Natasha Roy, Adv. : For Respondent 13A

**ORDER**

1. Ld. Sr. Counsel/Counsel for the parties present.
2. Post this matter before Regular Bench on **8/08/2024**.

**D. Arvind  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**